



TELECOM REGULATORY AUTHORITY OF INDIA



E-NEWSLETTER FOR TRAI REGISTERED CONSUMER ORGANISATIONS FOR OCTOBER, 2018



Dr. R S Sharma, Chairman, TRAI having bi-lateral meeting with the delegation of Huawei during the ITU Telecom World 18 at Durban, South Africa

1. Recommendations/Directions

1.1 **Purging of in-fructuous Directions**

A Committee was formed under the Chairmanship of Pr. Advisor (NSL), with Sr. Officers of TRAI; representatives from TSPs and Associations as Members, to identify in-fructuous/redundant Regulations, which could be deleted/withdrawn. The Committee submitted its report on 31st January 2018 giving its recommendations to purge certain Regulations and to do away with the compliance reporting.

2. The Committee recommended purging of Direction No.101-41/2006-MN dated 21st August 2006 which relate to submission of annual compliance on the following Directions:

- (i) Posting of information pertaining to USO related activities on website (Direction dated 28th October 2005 to UASPs and BSNL);
- (ii) Opening of allotted codes (Direction dated 6th January 2005 to all TSPs);
- (iii) Auto roaming services to all Pre-paid subscribers (Direction dated 16th June 2004 to all CMSPs); and
- (iv) Include standard terms and conditions of all tariff plans for pre-paid cards (Direction dated 11th July 2002 to all CMSPs).

3. After considering the recommendation of the Committee, TRAI issued the following two Directions on 7th September 2018:

- (a) to withdraw Direction dated 21st August 2006 on annual compliance reporting; and
- (b) to withdraw Direction dated 28th October 2005 regarding reporting of various activities to Administrator, USOF, DoT.

1.2 **Draft Telecommunication Mobile Number Portability (Seventh Amendment) Regulations, 2018 for consultation**

TRAI had issued the Telecommunication Mobile Number Portability (MNP) Regulations 2009 (8 of 2009) dated 23rd September 2009 laying down the basic business process framework for implementation of MNP in the country. In a continuous endeavour to make MNP process more subscriber friendly, based on feedback from the stakeholders and its own analysis, TRAI has issued various Directions and amendments to the MNP regulations.

2. Keeping in view the need to devise mechanism for reducing the high number of rejections on the grounds of “Unique Porting Code (UPC) Mismatch” and “Unique Porting Code (UPC) expired”, the Authority floated draft Telecommunications Mobile Number Portability (seventh amendment), Regulations 2017, on 16th August, 2017 for seeking comments of the stakeholders. The comments received from the stakeholders were examined and analysed. Through the comments it was observed that in addition to the amendments proposed in the draft MNP regulations with regard to addressing the issue of rejections on the above his ground, these were other issues raised and new mechanisms suggested by stakeholders.

3. Pursuant to their suggestions/comments from the stakeholders, the Authority on 6th April, 2018, initiated a Consultation Paper (CP) on ‘Review of the Mobile Number Portability (MNP) process’ for comments of the stakeholders. The Consultation Paper, envisaged to comprehensively review all the existing issues with a vision to make the MNP process more efficient and convenient for the telecom subscribers.

4. Written comments on the issues raised in the consultation were invited from the stakeholders. Total thirteen (13) comments and five (05) counter-comments were received from the stakeholders. An Open House Discussion was convened on 11th June, 2018.

5. Based on the comments/counter-comments received, a fresh draft Telecommunication Mobile Number Portability Regulations 2009 (Seventh Amendment) has been released on 25th September 2018 on TRAI’s website www.trai.gov.in for comments from the stakeholders by 24th October 2018.

2. Seminars

2.1 Seminar on “Cyber-crime and Security” :

A Seminar on “**Cyber-crime and Security**” was organised by TRAI on 06.09.2018 at Meerut (U.P.) through its regional office Bhopal. In the seminar topics like Cyber Crime and readiness of Security Agencies, Dark Side of Social Media and Fake News Direction, Legal framework for tracking with cyber crime, DOT role in Telecom for action against cyber crime, Cyber crimes against women and GOI’s action, Cyber Crime User Awareness and Prevention etc were presented by distinguished speakers drawn from various departments of state government, Department of Telecommunications, STF, Scientist, Professional trainers in cyber crime.

Participants from Assocham, Consumer Advocacy Groups (CAGs), Educational Institutes, Industry, Business Associations attended the seminar and benefitted from the engaging discussion/interaction during the seminar.



2.2 Seminar on ‘Digital India – Services and solutions’ and ‘Internet of Things (IOT) : Bringing automation for better tomorrow:

Seminars on “**Digital India – Services and solutions’ and ‘Internet of Things (IOT): Bringing automation for better tomorrow**” were organised on 13.09.2018 and on 14.09.2018 at Chandigarh and Kolkata respectively.

During the seminar on Digital India, topics like Introduction to Digital India, ‘Digital Bharat: The Missing link’, Digital Initiative in the Education Sector, ‘Railways E-ticketing’ and Fraud Risk Management in Digital banking were covered and presented.

The seminar on IOT covered topics on ‘IoT basic and development trends’, ‘IoT sensors, devices and terminals’, ‘IoT application in Smart city and vehicle’, ‘Smart Health care, ‘ Industrial Manufacturing’ and smart city programme of Government of India.

The two seminars witnessed huge participation from academia, telecom service providers, representatives from IT & Electronics industry, State Governments, Members of chambers, engineering Institutes, representatives of CAG registered with TRAI and general public.



3. Other Information

3.1 Telecom Subscription Data as on 31.08.2018.

Particulars	No. of Wireless subscribers (in Millions)	No. of Wire-line Subscribers (in Millions)	No. of Total subscribers (Wireless + Wire-line) (in Millions)
Urban Telephone subscribers	647.80	19.00	666.80
Rural Telephone subscribers	519.10	3.19	522.29
Total Telephone subscribers	1166.90	22.19	1189.08
Overall Tele-density	89.41	1.70	91.11
Share of Urban Subscription	55.51%	85.63%	56.08%
Share of Rural Subscription	44.49%	14.37%	43.92%
No. of Broadband Subscribers	445.64	18.02	463.66

Active wireless subscribers on the date of Peak VLR in August, 2018 were 1013.21 million.

In the month of August, 2018, 4.73 million subscriber requests were made for MNP. Till the end of August, 18, a total of 395.72 million consumers have availed MNP facility since its implementation.

3.2 Conducting of Independent Drive Tests (IDTs) :

TRAI has been regularly conducting the Independent Drive Tests (IDTs) through its appointed agency in cities, Highways and rail routes. Independent Drive Tests (IDTs) in six cities were conducted during the period 02.05.2018 to 22.06.2018, to assess the network quality provided by cellular mobile telephone service providers. The Key Performance Indicators (KPIs) were assessed for the networks of all telecom service providers operating in the region. KPIs for voice services were Coverage; Call Setup Success Rate; Drop Call Rate; Block Call Rate, Handover Success Rate; Rx Quality.

The details of IDTs are given below.-

Cities:-

- Mumbai from 2nd to 11th May 2018
- Varanasi from 7th to 11th May 2018

- Navi Mumbai from 14th to 18th May 2018
- Bhopal from 21st to 25th May 2018
- Kannur from 21st to 25th May 2018
- Durg – Bhilai from 18th to 22nd June 2018

Detailed reports of IDTs in the above Cities are available on TRAI website namely www.traai.gov.in.

4. Consumer Outreach Programmes

The following Consumer Outreach Programmes were organised during the month of September, 2018

1	Betul (Madhya Pradesh)	11.09.2018
2	Mysore (Karnataka)	17.09.2018
3	Chamarajanagara (Karnataka)	18.09.2018
4	Barnala (Punjab)	20.09.2018
5	Nirmal (Telangana)	20.09.2018
6	Rajgarh, Sirmour (HP)	24.09.2018
7	Vrindavan (Uttar Pradesh)	27.09.2018
8	Sindhudurg (Maharashtra)	28.09.2018

PHOTO GALLERY



CoP at Betul (Madhya Pradesh) held on 11.09.2018



CoP at Chamarajanagara (Karnataka) held on 18.09.2018



CoP at Barnala (Punjab) held on 20.09.2018



CoP at Nirmal (Telangana) held on 20.09.2018



CoP at Rajgarh, Sirmour (HP) held on 24.09.2018



CoP at Vrindavan (Uttar Pradesh) on 27.09.2018



CoP at Sindhudurg (Maharashtra) held on 28.09.2018

Full details of the Directions/Orders, Consultation Paper/Report, Subscription Data, etc mentioned in this newsletter are available on TRAI website www.trai.gov.in

**MahanagarDoorsancharBhawan, JawaharLal Nehru Marg,
(Old Minto Road), New Delhi-110 002.**

We are also on Facebook! Join! Us!



<https://www.facebook.com/TRAI/>

We are also on Twitter! Join! Us!



[@TRAI](https://twitter.com/TRAI)